

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 302**  
CAA-56(ND)/2019

**IN THE MATTER OF:**

M/s. Jeevantika Organic Farming LLP With M/s. India Convention and Culture  
Centre Pvt. Ltd. **.... APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the RD : Adv. Shankari Mishra for RD

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 12.06.2023.

Sd/-  
**(Court Officer)**